

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/10049/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 3rd Oct.
September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. FCB/15/Admin/2024/717 dtd. 23.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 15.10.2024 till the evening of 20.10.2024**. The Counsellor, Family Court, Barpeta, in his absence, the Chief Judicial Magistrate, Barpeta and in his absence, the i/c Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and Office till your return.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/10050 - 10057/A dated , 03-10-2024

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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